NATIONAL COMPANY LAW TRIBUNAL SINGLEBENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI CH.MOD SHARIEF TARIQ (JUDICAL MEMBER)

APPLICATION NUMBER

: CA/27&28/CAA/2018

PETITION NUMBER

•

NAME OF THE TRANSFEROR

: VKC FOOT STEPS INDIA PVT LTD

NAME OF THE TRANSFERRE

: VKC FOOT PRINTS GLOBAL PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. P.B. HARIKMISHMA

Pcs

Phi-

ORDER

Heard. Reserved for Orders.

_sel-

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS